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1389. SHRI K. L. N. PRASAD: Will the Minister of FOREIGN TRADE be pleased to

- (a) whether i is a fact that Indian industry is gaining foothold in Philip pines by laying the ground work for aix joint ventu; es;
- (b) if so, w iat are the six pro jects:
- (c) the nature of assistance the Government of Ind a are providing them; and
- (d) the time ">y when the work on these joint ventures is likely to start?

THE DEPUT¹, MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK):

(a) to (d) So far the Government have granted approval only to one Industrial Joint Venture to be Get up by Mls. Kirlosl ar Oil Engines Ltd.. Poona, for the manufacture of diesel The engines. Government have allowed them t 1 export machinery, components etc. and also the requir ed technical kn w-how for contribu tion towards treir share of equity capital. The pi >ject is under imple mentation.

GROWTH RATE)F NATIONAL INCOME

1390. SHRI IsTDER SINGH: Will the PRIME Mil ISTER be pleased to state:

- (a) whether he rate of growth of the National Ii come since 1968 has been consistent ,vith the targets fixed under the annuti target of the Fourth Five Year Plan and
- (b) if not, tfee rate of shortfall in each year si: ice 1968 and the rea sons therefor?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and

(b) The real mtional income rose by 2.2 per cent in 1968-69 against the Annual Plan arget of 5 per cent. The estimates cf national income for 1969-70 have been finalised. not The growth rate in 1969-70 is expected to be near the target envisaged in the Annual Plan for 1969-70.

to Questions

The shortfall in the realisation of target for growth in national income in 1968-69 was mainly due to a setback in agricultural production following adverse weather conditions in large parts of the country.

DISCUSSION OF BRITISH ENTRY INTO E.C.M. AT NICOSIA CONFERENCE

1391. SHRI INDER SINGH: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether the Finance Ministers of the Commonwealth countries discussed the issue of British entry into the European Common Market at Nicosia on September
- (b) if the answer to part (a) above be in the affirmative whether India participated in the discussions; and
- (c) if so, the stand taken by India and the outcome of the discussions?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) and (b) Yes, Sir.

(c) At the Commonwealth Finance Ministers' meeting, the need to safeguard the interests of the Commonwealth member countries in the context of Britain's entry into European Common Market was emphasized by India. It was suggested by the Indian side that Britain should not raise duties on products from developing countries until there had been time and occasion for the developing countries to negotiate agreements with the EEC as a whole, and that Britain should not feel obliged to extend preferential treatment to developing countries not aligned to the Commonwealth, which cannot at th same time be extended to Commonwealth developing countries.

The need to take into account the interests of Commonwealth member countries was supported by all delegations.